

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORIGINAL APPLICATION NO. 291/00570/2016

DATE OF ORDER: 21.07.2016

CORAM

**HON'BLE MRS. JASMINE AHMED, JUDICIAL MEMBER
HON'BLE MS. MEENAKSHI HOOJA, ADMINISTRATIVE MEMBER**

Bidha Ram Dagur S/o Shri Mitthan Lal, aged about 54 years, R/o 23/101 Madina Colony Dholpur (Raj) now working as P.A. Sambhar Lake Head Post Office.

....Applicant

Applicant present in person.

VERSUS

1. Union of India through Secretary & Director General, Ministry of Communication and Department of Posts, Dak Bhawan, Sansad Marg, New Delhi - 110001.
2. The Chief Post Master General Rajasthan Circle, Jaipur 302007.
3. The Supdt. of POS Jaipur Dehat Dn Jaipur.

....Respondents

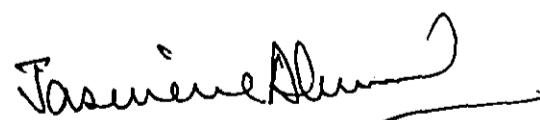
ORDER

(Per MRS. JASMINE AHMED, JUDICIAL MEMBER)

The applicant, who is present in person, seeks liberty of this Court to withdraw this Original Application to file fresh as and when cause of action arises in his favour. Therefore, liberty is granted to the applicant for assailing any order before this Tribunal as and when cause of action arises in his favour. Accordingly, Original Application is dismissed as withdrawn.



(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER



(MRS. JASMINE AHMED)
JUDICIAL MEMBER

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